

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

48

T.C.P No. 85/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

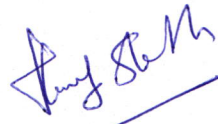
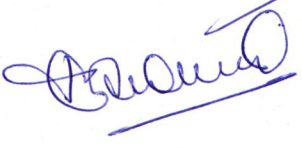
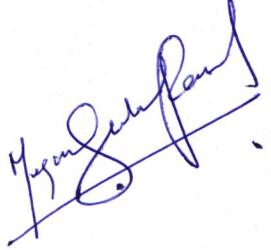
NAME OF THE PARTIES: Hemant Navnithlal Sheth

V/s.

Antop Hill Wearhousing Co.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 237b of the Companies Act 1956 and
213 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	Hemant N Sheth	Petitioner	
2.	Prabirakar S Shetty	Adm. Manager	
3.	Megan Shibu 1/b S D Israni Law Chambers	Adv. for the Respondent	

ORDER

TCP 85/237b/NCLT/MB/MAH/2012

For the parties have reported that settlement talks are in progress, at their request,
list this matter on 30th October, 2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)